

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO. IV)**

(IB)-301(ND)/2018

M/s. Manshana Industry Ltd.

....Applicant

Vs.

Instyle Exports Pvt. Ltd.

...Respondent

Under Section: Section 9 of IBC.

Order delivered on 05.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant
For the Respondent

Mr. Savar Mahajan, Mr. Gaurav Arora, Adv.
Mr. Videh Vaish, Adv.

ORDER

For further consideration on 06.07.2018.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**